

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.11.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants /Applicant	Counsel for Respondents
1.	IA No. 454/2021 & 455/2021 in (Comp. App (AT)(CH)(Ins) No. 223/2021)	Committee of Creditors of Vasam Health Care P Ltd V S. Rajendran RP	Vinithra Srinivasan Varun Srinivasan	Amritha Satyajith R.V. Yajura Devil
2.	IA No. 456/2021 in (Comp App (AT)(CH)(INS) No. 223/2021)	Maxivision Eye Hospitals P Ltd V 1. Committee of Creditors of Vasam Health Care P Ltd 2. S. Rajendran RP	Suhrith Parthasarathy M. Savitha Devi	Vinithra Srinivasan Varun Srinivasan A.R.L. Sundaresan for Intervenor
3.	IA No. 474/2021 in (Comp App (AT)(CH)(INS) No. 223/2021)	ASG Hospital P Ltd V 1. Committee of Creditors of Vasam Health Care P Ltd 2. S. Rajendran RP	Adeesh Anto Kaushik Ramaswamy	Vinithra Srinivasan Varun Srinivasan Amritha Satyajith R.V. Yajura Devil
4.	IA No. 497/2021 in (Comp App (AT)(CH)(INS) No. 223/2021)	Dr. Agaewal's Health Care Ltd V 1. Committee of Creditors of Vasam Health Care P Ltd 2. S. Rajendran RP	R. Parthasarathy	Vinithra Srinivasan Varun Srinivasan Amritha Satyajith R.V. Yajura Devil
5.	IA No. 470/2021 in (Comp App (AT)(CH)(INS) No. 224/2021)	Maxivision Eye Hospitals P Ltd V S. Rajendran (RP) of Vasam Health Care Pvt Ltd	M. Savitha Devi M. S. Elamathi Suhrith Parthasarathy	Adeesh Anto Kaushik Ramaswamy A.R.L. Sundaresan for Intervenor
6.	IA No. 475/2021 in (Comp App (AT)(CH)(INS) No. 224/2021)	ASG Hospital P Ltd V S. Rajendran (RP) of Vasam Health Care Pvt Ltd	J. Sivanandaraaj	Adeesh Anto Kaushik Ramaswamy

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By the order of Hon'ble Member (J)

(Chennai Bench)